## THE MAINTENANCE OF INTERNAL SECURITY (REPEAL) ACT, 1978

Tone I have deleased No. 27 OF 1978 (Second Second

the state of the s es catas de culitar de la miser.

An Act to repeal the Maintenance of Internal Security Act, 1971.

BE it enacted by Parliament in the Twenty-ninth Year of the Republic (2) Fiber ballding board of word or word or other regulation corof India as follows:-

Short title.

101

(Repeal) Act, 1978.

Paradon 25G  $(\alpha_{i}^{\mu}\eta)$ 

1. This Act may be called the Maintenance of Internal Security ខេត្តកម្មភាព មាន ខេត្តការប៉ុន្ត

Repeal of Act 26 of 1971.

2. The Maintenance, of Internal Security Act, 1971, is hereby repealed. ing chall be substrained ham by ---

> Chambridge on Award and (1) neighbors 25.8 . 25 Sin ! lyre top move the (r)

tarion cargut of silk.

silk weste, auchding cocoons the gain or an individual to the sale of the account of the account

198